

**Central Administrative Tribunal
Principal Bench**

**CP No.158/2017
OA No.2309/2016**

New Delhi, this the 10th day of August, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Naresh Kumar, S/o Sh. Hardwari Lal
R/o Qtr. No.1, Type III
FSL Complex, Sector 14, Rohini
Delhi-110085
Aged about 47 years
Presently posted as Senior Scientific Officer
FSL, Delhi, Rohini, Delhi-110085. ...Applicant

(By Advocate: Ms. Jasvinder Kaur)

Versus

1. Dr. Madhulika Sharma
Director, Forensic Science Laboratory
GNCTD, Sector 14, Rohini, Delhi-110085.
2. Mr. O.P. Mishra
Addl. Secretary Home-III
5th Floor, 'C' Wing, Delhi Secretariat
I.P. Estate, New Delhi. ...Respondents

(By Advocates: Shri N.K. Singh for Mrs. Avnish Ahlawat)

ORDER (ORAL)

Justice Permod Kohli:

Learned counsel for the parties have stated that the Order of this Tribunal dated 09.08.2016 passed in OA No.2309/2016 has been complied with. A copy of the compliance order dated 29.05.2017 has been placed on record.

2. In this view of the matter, the present Contempt Proceedings are dropped. Notices issued to the alleged contemnors are discharged.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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